

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/246(KB)2020

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.  
2. Hon'ble Member(T), Shri Harish Chander Suri**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19<sup>th</sup> February,  
2021, 10:30 A.M**

Name of the Company		M/S. RIDHIMA HOLDING PRIVATE LIMITED Vs. M/S. LIMTEX TEA AND INDUSTRIES LIMITED	
Under Section		IBC under Sec 7	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

**Counsel /Pr.CS/Pr.CA appeared through Video Conferencing:**

- |                                      |   |                            |
|--------------------------------------|---|----------------------------|
| 1. Ms. Sonal Shah, Advocate          | ] | For the Financial Creditor |
| 2. Mr. Kushagra Shah, Advocate       | ] |                            |
| 3. Mr. Aniket Chaudhury, Advocate    | ] |                            |
|                                      |   |                            |
| 1. Mr. Ashok Kumar Dhandhaniya, Adv. | ] | For the Corporate Debtor   |
| 2. Mr. Tapas Kumar Das, Advocate     | ] |                            |

**ORDER**

Ld. Counsel of both sides present.

2. List this matter on 21.04.2021 for disposal.

(Harish Chander Suri)  
Member (Technical)

(Rajasekhar V.K.)  
Member (Judicial)